

**GOVERNMENT OF INDIA
MINISTRY OF AYUSH**

**LOK SABHA
UNSTARRED QUESTION NO.822
ANSWERED ON 07TH FEBRUARY, 2025**

Ayushman Arogya Mandir

822. Shri Tejasvi Surya:

Will the Minister of AYUSH be pleased to state:

- (a) the details of fund allocation to Ayushman Arogya Mandir – AYUSH (AAM- AYUSH) of Karnataka by the Ministry during the Financial Year 2020-21, 2021-22, 2022-23 and 2023-24, district-wise, Programme- wise and Component-wise;
- (b) the details of the matching grants provided for the same by the State Government & respective Zilla Panchayat for implementing AYUSH programmes;
- (c) whether the Government has received any complaints regarding district AYUSH officers deviating from the KTPP (Karnataka Transparency in Public Procurements) Act while procuring AYUSH medicines, commodities and other consumables and if so, the details of the action initiated against them; and
- (d) the details of the Audit reports of fund utilization during the Financial Year 2020-21, 2021-22 and 2022-23 in this regard?

ANSWER

THE MINISTER OF STATE (IC) OF THE MINISTRY OF AYUSH

(SHRI PRATAPRAO JADHAV)

(a) to (b) Public Health being a State subject, setting up of Ayush Health and Wellness Centres [now renamed as Ayushman Arogya Mandir (Ayush)] comes under the purview of the respective State/UT Governments including Karnataka. However, under the Centrally Sponsored Scheme of the National Ayush Mission (NAM), there is a provision for operationalization of Ayushman Arogya Mandir (Ayush) by upgradation of existing Ayush Dispensaries / Health Sub-centers. Under NAM, as per the proposals received from the State Government of Karnataka in their State Annual Action Plans (SAAPs) of NAM, the Ministry of Ayush has approved 376 Ayushman Arogya Mandir (Ayush) and consolidated Central Share of Rs. 1771.435 Lakh has been released to the State Government during the Financial

Year 2020-21, 2021-22, 2022-23 and 2023-24. The matching state share (40%) has been released by State Government of Karnataka for operationalization of approved Ayushman Arogya Mandir (Ayush). No District-wise, Programme-wise and Component-wise releases are made by the Ministry. The details of Central share released to the State Government of Karnataka during the Financial Year 2020-21, 2021-22, 2022-23 and 2023-24 is attached at **Annexure I.**

(c) Government of India has not received any such complaint as procurement falls under the purview of the State Government.

(d) The status of total fund utilization including Ayushman Arogya Mandir (Ayush) as certified by the auditor during the financial year 2020-21, 2021-22 and 2022-23 submitted by State Government of Karnataka is attached at **Annexure-II.**

Annexure I**Status of Central share release to State Government of Karnataka**

Rs. in Lakh

Sl.No	Year	Released Central share
1	2020-21	0
2	2021-22	525.645
3	2022-23	394.666
4	2023-24	851.124
	Total	1771.435

Annexure II**Status of total fund utilization including Ayushman Arogya Mandir (Ayush) submitted
by State Government of Karnataka**

Rs. in Lakh

Sl.No	Year	Amount
1	2020-21	2098.729
2	2021-22	1777.795
3	2022-23	947.787
	Total	4824.311